NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 440 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. R. K. Gupta and Mr. Swaralipi Deb Roy,

Advocates

For the Respondent (s): Mr. Mansumyet Singh, Advocate

ORDER

Mr. Mansumyet Singh, Advocate appearing for the Respondent Corporate Debtor submits that in the proceedings pending before the Hon'ble NCLAT they have prayed for time to make necessary payments to the Financial Creditor. In view of the same, adjourned to 27th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)